

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 111 OF 2019 &**  
**IA NOS. 935, 1274, 1372 & 1573 OF 2019**

**Dated: 21<sup>st</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Lupin Limited** ..... **Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Ors.** ..... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Anshuman Sharma  
Mr. Vishesh Dhundia

Counsel for the Respondent(s) : Ms. Pratiti Rungta  
Mr. Sumit Pargal  
Mr. Shivankur Shukla for R-1  
  
Mr. Ashish Singh  
Mr. Anup Jain  
Ms. S. Rama for R-2  
  
Ms. Swapna Seshadri for R-3

**ORDER**

**IA NO. 1372 OF 2019**  
*(Appln. for filing additional documents)*

IA No.1372 of 2019 is dismissed as withdrawn.

**APPEAL NO. 111 OF 2019 &**  
**IA NOS. 935, 1274 & 1573 OF 2019**

List the matter for further hearing on **09.09.2019**.

**(S.D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**